SCHEDULE – II HIGH COURT OF SIKKIM

Affix passport sized coloured photograph duly signed and attested

Adv. No.

1) Name of Post: Law Clerk-cum-Legal Research Assistant	
2) Name:	
3) Mother's Name:	
4) Father's Name:	
5) Date of Birth:	
6) Present Address:	
7) Permanent Address:	
8) Contact Number:	
9) Email address:	
10) Whether SC/ST/OBC? If so, a certificate to that effect to be enclosed.	•
11) Educational Qualifications with the year of passing, division or class different examination from H.S.L.C./H.S.S.L.C. onwards (Copy of the rele certificate or degree should be furnished). 12) Whether enrolled as advocate or engaged/appointed elsewhere? If so, particulars. 13) Whether any Civil or Criminal proceeding is pending by or against furnish the details of the case. 14) Do you have knowledge of Computer Operations? (Yes/No) 15) Whether you have undergone any certificate/diploma course in operation from a recognized Institute? If so, please give the particular	evant LL.B. furnish the you? If so, n computer
16)Number and Date of Bank Demand Draft/Bankers Cheque /Postal Value:	Order and
NumberAmount:Date	
Name of Bank/ Post	Office:
Date: (Signature of A	Applicant)

NB: Please see the notes below: